

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.02.2016									29.02.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8488	0	0	60	60	0	0	98	98	8450
2	CIVIL SECOND APPEAL	4177	0	0	72	72	0	0	17	17	4232
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	26380	0	9	425	434	0	3	103	106	26708
6	CIVIL REVISION	407	0	0	19	19	0	0	3	3	423
7	CIVIL REVIEW	802	0	12	10	22	0	22	9	31	793
8	INCOME TAX REFERENCE	59	0	16	0	16	0	6	0	6	69
9	OTHER TAX REFERENCE	259	0	8	0	8	0	20	0	20	247
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	2	0	2	20
12	INCOME TAX APPEAL	2861	0	5	0	5	0	536	0	536	2330
13	WEALTH TAX APPEAL	50	0	0	0	0	0	0	0	0	50
14	SALES TAX REVISION	1082	0	0	18	18	0	0	24	24	1076
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	123	0	0	2	2	0	0	16	16	109
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	32	0	0	1	1	0	0	0	0	33
19	COMPANY APPLICATION	177	0	0	47	47	0	0	7	7	217
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	64	0	5	0	5	0	1	0	1	68
24	SPECIAL APPEAL (WRITS)	3558	0	210	0	210	0	128	0	128	3640
25	CIVIL CONTEMPT	2748	0	12	116	128	0	6	275	281	2595
26	CIVIL WRITS	54669	0	84	1487	1571	0	194	1493	1687	54553
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	688	0	0	8	8	0	0	1	1	695
	TOTAL (A)	106754	0	361	2265	2626	0	918	2046	2964	106416
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	18784	0	36	98	134	0	19	4	23	18895
3	CRIMINAL REVISION	5401	0	0	105	105	0	0	96	96	5410
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	7958	0	0	564	564	0	0	254	254	8268
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1772	0	0	973	973	0	0	1368	1368	1377
6	CRIMINAL CONTEMPT	22	0	1	0	1	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	86	0	24	0	24	0	22	0	22	88
9	CRIMINAL LEAVE TO APPEAL	686	0	10	57	67	0	1	26	27	726
10	CRIMINAL WRITS	335	0	0	58	58	0	0	25	25	368
	TOTAL (B)	35046	0	71	1855	1926	0	42	1773	1815	35157
	TOTAL (A+B)	141800	0	432	4120	4552	0	960	3819	4779	141573
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	183	0	0	9	9	0	0	1	1	191
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	121	0	0	20	20	0	0	15	15	126
4	CRIMINAL TRANSFER	63	0	0	17	17	0	0	2	2	78
	TOTAL (C)	368	0	0	46	46	0	0	18	18	396
	GRAND TOTAL (A+B+C)	142168	0	432	4166	4598	0	960	3837	4797	141969